

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1976

ANSWERED ON:06.12.2005

FUNCTIONING OF AICTE

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) if so, the name of colleges which have been granted concessions by the Government or AICTE during the last three years;
- (c) whether All India Council for Technical Education is violating the norms in allotting additional courses and increased in-take to various courses of Engineering colleges;
- (d) if so, whether survey/enquiry has been conducted regarding the function and irregularities in AICTE during the last three years; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) to (e): As per information furnished by the All India Council for Technical Education, it has a well-defined process for granting approval to technical institutes and for additional courses/increase in intake. There has been no irregularity or violation of norms in the grant of approval for the above purposes. No institute has been granted any concession and approvals have been accorded on fulfilment of norms by the institutes. However, Committees have been constituted by the AICTE to review the cases where approvals were not granted and to suggest improvement in the approval process.